

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 02.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/08/2024 in Company Petition IB/172/2022
NAME OF THE COMPANY	Atluri Foods Pvt Ltd
NAME OF THE PETITIONER(S)	Hindustan Builders
NAME OF THE RESPONDENT(S)	Atluri Foods Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

Company Petition IB/172/2022

Present: Ld. Senior Counsel Mr. L. Ravichandran along with Mr. Mayur
Mundra for the Petitioner.

Ld. Counsel Mr. N. Kumara Swamy for the Respondent.

Arguments heard.

Both parties are at liberty to file written submissions not more than 2 pages within
3 days. **Matter is adjourned to 10.07.2024.**

IA (IBC)/08/2024

Present: Ld. Counsel Mr. N. Kumara Swamy for the Applicant.

Ld. Senior Counsel Mr. L. Ravichandran along with Mr. Mayur
Mundra for the Respondent.

This IA will be disposed of along with the main CP.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)